

12.00 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS *re.* I.L.O.'s CONFERENCES, GOVT. RESOLUTION *re.* SCHEME FOR WORKERS' PARTICIPATION IN INDUSTRY ETC.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H.M. TRIVEDI): On behalf of Shri K. Raghunatha Reddy, I beg to lay on the Table—

- (1) A statement (Hindi and English versions) regarding ratification by India of the International Labour Organisation Convention (No. 115) concerning the Protection of Workers against Ionising Radiations, 1960. [Placed in Library. See No. LT- 10193/76].
- (2) A statement (Hindi and English versions) on the action taken or proposed to be taken on the conventions and Recommendations adopted at the Fifty-ninth Session of the International Labour Conference held at Geneva in June, 1974. [Placed in Library See No. LT-10194/76].
- (3) A copy of Government Resolution No S. 61011(4)/75-Dk.I(E dated the 30th October, 1975 (Hindi and English versions) containing Scheme for Workers' participation in industry at shop floor and plant level. [Placed in Library See No. LT-10195/76].
- (4) (i) A copy of the Report of the Court of Inquiry into the causes and circumstances attending the accident which occurred while mining coal opposite Mael Colliery in District Giridih (Bihar).
- (ii) A statement (Hindi and English versions) explaining the

reasons for not laying simultaneously the Hindi versions of the above Report. [Placed in Library. See No. LT-10196/76].

INDIAN TELEGRAPH (5TH AMDT.) RULES, 1975 AND PROFIT AND LOSS ACCOUNT AND BALANCE SHEET OF TELE-COMMUNICATION BRANCH OF P. & T. DEPT. FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): I beg to lay on the Table—

- (1) A copy of the Indian Telegraph (Fifth Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 2826 in Gazette of India dated the 13th December, 1975, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-10197/76].
- (2) A copy of the Profit and Loss Account and Balance Sheet (On accrual basis) of the Tele-communication Branch of the Indian Posts and Telegraphs Department for the year 1973-74 (Hindi and English versions). [Placed in Library. See No. LT-10198/76].

REPORT (1975) OF TARIFF COMMISSION AND GOVT. RESOLUTION *re.* FAIR SELLING PRICE OF ANTIMONY METAL, STATEMENT AND NOTIFICATION

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—
 - (a) (i) Report (1975) of the Tariff Commission on the